

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:556

ANSWERED ON:25.11.2005

INTEREST ON IT REBATE

Chinta Mohan Dr. ;Rawale Shri Mohan;Suman Shri Ramji Lal

Will the Minister of FINANCE be pleased to state:

(a) the amount paid by Income Tax Department in the form of interest due to delay in repayment of IT refund during the last three years, year-wise; and

(b) the effective steps taken/proposed to be taken for speedy disposal of cases of refund of income tax?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) The amount paid during the last three financial years is as under :-

F.Y. (Rs. In crores)

2002-03 - 6,268.07

2003-04 - 4,701.16

2004-05 - 3,865.98

(b) The Departmental guidelines are that the returns received claiming refunds should be processed within 4 months of receipt of the returns. Normally the time limit prescribed in the guidelines is adhered to. The process of issue of refunds is monitored by the higher authorities.